

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 488 of 99
(OA 1275 of 97)

Present : Hon'ble Mr.D.Purkayastha, Judicial Member

Hon'ble Mr.G.S.Maingi, Administrative Member

UNION OF INDIA & ORS.

VS

SABITA MAJUMDAR & ANR.

For the applicants : Mr.S.Panda, counsel

For the respondents: None

Heard on : 2.12.99

Order on : 2.12.99

O R D E R

D.Purkayastha, J.M.

The ld. counsel for the applicant does not want to proceed with the application in view of the letter bearing No. D-11022/CAT/SM/97/2243 dated 19.11.99 addressed to him by the Personnel Manager, Mr.K.Ghosh. None appears for the opposite party. The application is disposed of being not pressed. No order as to costs.

G.S. Maingi
MEMBER (A)

in

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MEMBER (J)